

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal no. 96 of 2013

Dated : 24th May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Amman – Try sponge & Power Pvt. Ltd. ...Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission
& Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. Shridhar Prabhu

Counsel for the Respondent(s):

ORDER

Admit. Issue notice. The Respondents are directed to file their respective reply on or before 21.06.2013 after serving copy on the other side. The Learned Counsel for the Appellant is at liberty to file rejoinder thereto.

Registry is also directed to issue notice. Dasti service is permitted.

Post the matter for hearing on **18.07.2013 at Chennai Circuit**

Bench.

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson